

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 322**

IA-779/2023 IA-1121/2024 IA-1165/2024 Restoration Application 31/2024  
In  
IB-717(ND)/2019

**IN THE MATTER OF:**

M/s. Oriental Bank of Commerce (Marge with PNB) .....**APPLICANT/PETITIONER**

**Vs**

M/s. Sidhartha Buildhome Pvt. Ltd. ....**RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 03.05.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Sandeep Bajaj, Adv Devansh Jain, Adv Vasudha Chadha

For the RP : Mr. Rishabh Jain, Advocate

**HYBRID HEARING (PHYSICAL & VC)  
ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **14.05.2024**.

Sd/-

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**